

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. IA 1647/2021 in C.P.(IB)-199(MB)/2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

NAME OF THE PARTIES:- State Bank of India Through Proposed RP Mr.
Harish Kant Kaushik
V/s
Mr. Shirish Deepak Kulkarni

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1647 of 2021:- Counsel, Geeta Toraskar appeared for the Applicant through VC and
Counsel, Saiee appeared for the Respondent through VC. List this matter on
06.09.2024.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)